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## Assistant Director of Medical Services, Class-I, Employees' State Insurance Scheme, Recruitment Rules, 2004

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# Assistant Director of Medical Services, Class-I, Employees' State Insurance Scheme, Recruitment Rules, 2004

In exercise of the powers conferred by the proviso to Art. 309 of the Constitution of India and in supersession of all the rules made in this behalf, recruitment rules prescribed here before except things done or omitted to the Governor of Gujarat hereby makes the following rules to provide for regulating recruitment to the posts of Assistant Director of Medical Services, Class-I, Employees State Insurance Scheme, namely:

#### 1. . :-

These rules may be called the Assistant Director of Medical Services, Class-I, Employees' State Insurance Scheme, Recruitment Rules, 2004.

#### 2. . :-

Appointment to the post of Assistant Director of Medical Services, Class-I, Employees' State Insurance Scheme shall be made either,

- (A) by promotion of a person of proved merit and efficiency from amongst the persons working as Insurance Medical Officer, Class I or Specialist Class-I in the Gujarat Employees StateInsurance Scheme and who possess the qualifications and experience as specified in Rule 3 or,
- (B) by direct selection.

#### <u>3.</u> . :-

To be eligible for appointment by direct selection to the post mentioned in Rule 2, a candidate shall:

- (a) not be more than 35 years of age,
- (b) possess
- (i) a Degree in M.B.B.S. of recognized University established by law in India or any other qualification specified in the first or second schedules appended to the Indian Medical Council Act, 1956, as amended from time to time.
- (ii) a post graduate degree in any branch of Medical Science.
- (iii) about five years experience as Insurance Medical Officer, Class-I, under Employees' State Insurance Scheme, Gujarat State in the Government Medial Institution or in the Health Services or Medical Services of the State Government.
- (iv) possess the basic knowledge of the computer application equivalent to course on contcopies (CCC) to Department of Electronic Accreditation of Computer Courses (DOEACC)Society or of the level as may be prescribed by the Government from time to time.
- (v) possess adequate knowledge of Gujarati and Hindi:

Provided that upper age limit may be relaxed in favour of a candidate who is already in service of the Government of Gujarat in accordance with the provisions of the Gujarat Civil Service Classification and Recruitment (General) Rules, 1967, as amended from time to time:

Provided further that the upper age limit may be relaxed in favour of a candidate possessing Examination good qualification or experience or both.

#### 4. . :-

A candidate appointed by direct selection shall be on probation for a period of two years.

## <u>5.</u> . :-

A candidate appointed by direct selection shall be required to pass an examination in Hindi or Gujarati or both in accordance with the rules prescribed by the Government in that behalf.

#### **6.** . :-

The selected candidate shall be required to register himself under the Gujarat Medical Council Act, 1967 before joining the post if he is not already so registered.

### **7.** . :-

A candidate appointed by direct selection shall be required to undergo pre-service training if any, as may be prescribed by the Government.

## <u>8.</u> . :-

A candidate appointed by direct selection shall be required to furnish a security and surety bond in such form, for such amount and for such period as may be prescribed by the Government.